

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Contempt Petition No. 14(ND)2017
in CP No. 4(ND) 14

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
21.12.2017**

**NAME OF THE COMPANY: Ashok Kumar Agarwal & Anr. Vs. M/s
Karmyogi Homes Pvt. Ltd & ors**

SECTION OF THE COMPANIES ACT: 397/398

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|--------------|-------------|--------------------|-----------------------|------------------|
|--------------|-------------|--------------------|-----------------------|------------------|

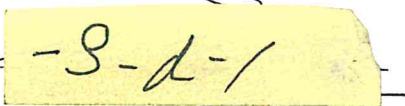
Present: Mr. Shadan Farasat and Mr. Shasmi Pratap Singh, Advocates for
the Petitioner.

ORDER

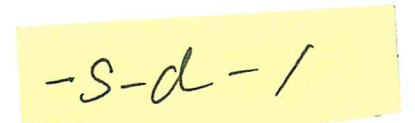
Contempt Petition be registered separately.

Let reply be filed by the Contemnors.

To come up on 17th January, 2018 for further arguments on the
Contempt Petition. Main petition be listed on 19th February, 2018.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)